

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**Company Appeal (AT) No. 236 of 2020**

**IN THE MATTER OF:**

**Ramsons Vikaram Pvt. Ltd. & Ors.**

**...Appellants**

**Versus**

**M/s Mentor Capital Ltd. & Ors.**

**.... Respondents**

**Present: -**

**For Appellant: Mr. Theerihesh, Advocate.**

**For Respondent: Mr. Dinkar Singh, Mr. Upinder Singh, Ms. Aparna Wagle,  
and Mr. Ankur Loona, Advocates for R-1 to 4.**

**Ms. Monalisa Kosaria, Advocate for R-5 & 6.**

**O R D E R**  
**(Virtual Mode)**

**08.02.2021** Learned Counsel for the Appellant is present. Learned Counsel for the Respondent No. 1 to 4 submitted that analogous Appeals are pending before this Appellate tribunal in Court No. II Company Appeal (AT) No. 137 of 2020 and Company Appeal (AT) No. 164 of 2020 which are listed today at Item No. 8 to 9.

Let this Appeal go out of our list.

Registry is directed to place the matter before the Hon'ble Acting Chairperson for obtaining necessary directions for listing this Appeal before appropriate Bench.

Ms. Monalisa Kosaria, Advocate appearing on behalf of Respondent Nos. 5 and 6 she seeks time to file Vakalatnama by Monday. Prayer is allowed.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**